

1	2	3	4
4. Hotel Janpath New Delhi	Food-Plaza - Fast Food Cafeteria (M/s. Kwaliti Caterers)		41% of sales or minimum guaranteed amount of Rs. 10.00 lakhs per annum whichever is higher.
5. Hotel Agra Ashok, Agra	Mandarin Restaurant - Chinese Restaurant (M/s. De-Lang and Co.)		39.5% of sales of minimum guaranteed amount of Rs. 3.00 lakhs per annum whichever is higher.
6. Temple Bay Ashok Beach Resort, Mamallapuram	Ashok Snack Bar Restt. (M/s. Abhinay Hotels Resorts, Madras).		Rs. 1.20 lakhs per annum for the period from 1.4.94 to 31.3.96 and thereafter an increase of 10% on the fee thereon.

[English]

Registered Unemployed

2948. SHRI GOPI NATH GAJAPATHI : Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed registered their names in the State employment exchanges and Central employment exchanges by the end of Seventh Plan; and

(b) the number of persons provided with employment during the eighth Plan so far and expected to be provided with job by the end of Eighth Plan?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) The number of job-seekers, all of whom are not necessarily unemployed, on the live register of employment exchanges in the country at the end of Seventh Plan (as on 31st March, 1990) was 332.5 lakhs.

(b) The number of placements effected by the employment exchanges in the country during the period 1.4.92 to 31.8.95 of the Eighth Plan was 7.5 lakhs.

Providing jobs to the job-seekers by the employment exchanges depends on the number of vacancies notified to them and employment being generated in the economy.

Bank Loans to SSIs in Orissa

2949. DR. KARTIKESWAR PATRA : Will the Minister of FINANCE be pleased to state :

(a) the total number of loan applications received by the nationalised banks in Orissa from the small scale industries during the last three years; the number of applications rejected therefrom and the amount of loan sanctioned in this regard;

(b) whether the banks had provided loan to the applicants in time to save them from turning sick;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the remedial action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) The data reporting system of the Reserve Bank of India (RBI) does not generate information in the manner asked for. However, according to the latest available data furnished by RBI, loans disbursed by all scheduled commercial banks to small scale industrial (SSI) units in the State of Orissa as on the last Friday of March 1992, March 1993 and March 1994 were as under :

(Rs. crores)		
As on the last Friday of March	No. of Accounts	Amount Outstanding
1992	129362	295.28
1993	134382	318.55
1994	144280	351.58

(b) to (e). RBI has issued instructions to all scheduled commercial banks that applications upto a credit limit of Rs. 25000/- should be disposed of within a fortnight and those for over Rs. 25000/- within 8-9 weeks from the date of receipt of applications. Banks have also been advised that requests for increase in credit limit should be considered expeditiously and decision taken promptly and in any case within six weeks.

Private Airlines

2950. SHRI RAM VILAS PASWAN :
SHRIMATI GIRIJA DEVI :
SHRI SANAT KUMAR MANDAL :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether private airlines are lobbying for extending routes and destinations across the Asian region;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Government have received proposals from two private airlines to operate to various destinations in Asia.

(c) At present there is no proposal to permit private airlines to operate on international routes.

Working of RRBs

2951. SHRI RAM KAPSE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have received the Report of the Committee appointed by the NABARD to inquire into the working of the rural banks;

(b) if so, the details of the recommendations made by the Committee; and

(c) the action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PRASAD PAL) : (a) There is no specific Committee appointed by National Bank for Agriculture and Rural Development (NABARD) to inquire into the working of the Regional Rural Banks. However, all issues relating to Regional Rural Banks continue to receive close attention from NABARD, Reserve Bank of India and Government of India.

(b) and (c). Do not arise.

Safety of Mines

2952. SHRI BASUDEB ACHARIA : Will the Minister of LABOUR be pleased to state :

(a) whether the Indian School of Mines made any Survey in coal mines in West Bengal and Bihar;

(b) if so, whether they have made any observations about the safety in these mines; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) No, Sir.

(b) and (c). Do not arise.

Major Thrust in the Development of Tourist Centre

2953. DR. AMRITLAL KALIDAS PATEL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government of Gujarat has submitted any new tourism policy to the Government

giving major thrust in the development of the Tourist Centre in the State by inviting the private sector, including NRI's for investment;

(b) if so, the main features of the policy submitted by the State Government; and

(c) the assistance provided or proposed to be provided to the State Government in implementing the policy?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). Yes, Sir. The salient features of the New Tourism Policy of Gujarat are :

(1) Status of industry to tourism.

(2) A package of incentives for new tourism projects.

(3) Integrated development of tourism infrastructural facilities.

(c) It is the responsibility of the State Government to implement the policy. Central Government extends financial assistance to the State Governments on the basis of specific proposals received from them based on their merit, inter-se-priority and availability of funds. The Government of Gujarat has identified 4 schemes/projects involving an outlay of Rs. 15.00 lakhs for 1995-96. Detailed proposals in respect of these projects/schemes are yet to be received.

[Translation]

Funds for Handloom Sector

2954. SHRI RAMASHRAY PRASAD SINGH :
SHRIMATI SHEELA GAUTAM :

Will the Minister of TEXTILES be pleased to state:

(a) the amount provided by the Central Government to the State Government for the implementation of the various schemes for the development of Handloom Sector in their respective States during the last three years, State-wise;

(b) whether the Government have decided to set up a revolving Fund for the development of Handloom Industry and its modernisation and for the rehabilitation of the weavers; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) A statement is annexed.

(b) No, Sir.

(c) Does not arise.